IN THE HIGH COURT OF MADHYA PRADESH AT INDORE

BEFORE

HON'BLE SHRI JUSTICE SUSHRUT ARVIND DHARMADHIKARI ON THE 29th OF JANUARY, 2024

WRIT PETITION No. 12347 of 2022

BETWEEN:-

- 1. KHUSHBU W/O VISHAL SAHU, AGED ABOUT 20 YEARS, OCCUPATION: HOUSEWIFE WARD NO. 7 KUNCHROD (MADHYA PRADESH)
- 2. VISHAL SAHU S/O PARMANAND SAHU, AGED ABOUT 22 YEARS, OCCUPATION: MAZDOORI WARD NO. 7, KUNCHROD (MADHYA PRADESH)

....PETITIONERS

(NONE)

AND

- 1. THE STATE OF MADHYA PRADESH THROUGH SUPERINTENDENT OF POLICE THROUGH SUPERINTENDENT OF POLICE MANDSAUR (MADHYA PRADESH)
- 2. OFFICER IN CHARGE OF POLICE STATION POLICE STATION AFZALPUR MANDSAUR (MADHYA PRADESH)
- 3. MUKESH DODIYAR S/O LALSINGH DODIYAR, AGED ABOUT 25 YEARS, OCCUPATION: SERVICE WARD NO. 10 POST AMBAPADA TEHSIL SAILANA DISTRICT RATLAM (MADHYA PRADESH)

....RESPONDENTS

(MS. PRANJALI YAJURVEDI, PANEL LAWYER)

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This petition coming on for admission this day, the court passed the following:

ORDER

No one appears for the petitioners, therefore, this writ petition is

dismissed for want of prosecution.

(S. A. DHARMADHIKARI) JUDGE

Aiyer

